CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

<u>CONTEMPT PETITION (C) NO.180/00148/2017</u> IN <u>O.A. No. 180/607/2016</u>

Friday, this the 13th day of April, 2018.

CORAM:

HON'BLE Mr. U. SARATHCHANDRAN, JUDICIAL MEMBER HON'BLE Mr. E.K. BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

1. Thulasi K.K, 50 years,

W/o. Rajappan (late),

Part-Time Sweeper,

Nehru Yuva Kendra Sangathan,

N.G.O Association Building,

Near Collectorate Campus,

Pathanamthitta – 689 645.

Residing at: Kumbangal,

Adimuriyil, Mundakottakkal (P.O),

Vettipuram, Pathanamthitta.

Petitioner/ Applicant in O.A.

[By Advocate Mr. V. Manoj Kumar]

Versus

- Respondent/

1. Sri A.K. Dubey,

Secretary, Ministry of Youth Affairs and Sports,

Room No. 1, C Wing, Sasthri Bhavan,

New Delhi – 110 001.

2. Sri Major General Dilawar Singh (Retd.),

Director General, Nehru Yuva Kendra Sangathan,

Ministry of Youth Affairs and Sports Core IV,

II nd Floor, Scope Minar, Lexmi Nagar,

District Centre, New Delhi – 110 092.

3. Sri Anand Pandey,

The Zonal Director, Nehru Yuva Kendra Sangathan,

Kerala Zone, 192A, T.C. No. 27/456,

Tharapatham Lane, Kunnukuzhi, Vanchiyoor (P.O),

Thiruvananthapuram – 695 035.

4. K. Harilal,

The District Youth Coordinator,

Nehru Yuva Kendra Sangathan, N.G.O

Association Building, Near Collectorate Campus,

Pathanamthitta – 689 645.

Respondents in the O.A

Respondents/

[By Advocate Mr. Anil Ravi, ACGSC]

The Contempt Petition (Civil) having been heard on 13.04.2018, the Tribunal on the same day delivered the following:

ORDER:(Oral)

Per: U. Sarathchandran, Judicial Member

Learned counsel for the petitioner submitted that the order has been complied with and hence the Contempt Petition can be closed with permission to get it revived.

- 2. Mr. Anil Ravi, learned ACGSC for the respondents is present.
- 3. Hence, this Contempt Petition is closed with liberty to the petitioner to get it revived, if and when occasion arises. Notice stands discharged. No order as to costs.

(Dated, this the 13th April, 2018.)

(E.K. BHARATH BHUSHAN) ADMINISTRATIVE MEMBER (U. SARATHCHANDRAN) JUDICIAL MEMBER

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Annexures of the Petitioner

- Annexure P-1: A true copy of the order dated 28.06.2017 in O.A No. 607 of 2016 passed by this Hon'ble Tribunal.
- Annexure P-2 : A true copy of representation dated 05.07.2017 submitted before the respondents by the petitioner.
- Annexure P3 : A true copy of letter No. NYKS/KZ/PTS-KK THULASI/17-18, dated 14.09.2017 issued to the petitioner by the 3rd respondent (along with English Translation)
- Annexure P4: A true copy of request dated 18.09.2017 submitted before the 3rd respondent by the petitioner.
- Annexure P5: A true copy of covering letter, dated 20.09.2017 submitted before the 3rd respondent by the petitioner.
- Annexure P6: A true copy of representation dated 22.09.2017 submitted before the 3rd respondent by the petitioner.

Annexures of the respondents

NIL
